

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Email: cjsec.highcourt@gmail.com
FAX: 0194-2506640

To,

The Principal District & Sessions Judge,
ALL

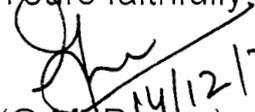
No. 2296-97/psy-118/misc Dated: 14-12-2017

Subject:- Notification/SRO 460 dated 26.10.2017, regarding enhancement of wages of Daily Rated Workers.

Sir,

Regarding the subject cited above, I am desired to inform you that the Notification/SRO 460 dated 26.10.2017 sent to you by this Secretariat, vide Communication No. 2169/PSY-118-Misc dated 23.11.2017 be kept in abeyance till further orders.

Yours faithfully,


14/12/2017
(G.M. Paray)
Joint Registrar
14/12/17

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14/12/2017
Joint Registrar
14/12/17